

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat  Adv. D.S. Manerkar
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100370/2018	Ravindra Kumar Singh @ MA 1198/18 @ BA 1054/18- Appellant / Org. Accused Vs State of Maharashtra and Ramu Basappa Patil - Respondent (Org. Complainant)	Amar Talreja
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<b><u>COMPLIANCE</u></b>				
4	SPL CASE MCOC	100002/2002	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.11.	SPP, Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>( Main Matter SPL CASE MCOC/0100003/2000)</b>				
5	SPL CASE MCOC	100003/2000	State-DCB-CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.11.	SPP, Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>Sub Matter: SPL CASE MCOC/0100002/2002</b>				
<b><u>STEPS</u></b>				
6	MISC APPLN SC	100196/2020	The State Of Maharashtra Through CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan	PP

**REPORT**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
7	CRI APPEAL	100275/2019	Satya Prakash Pandey - Appellant Vs Sudhir Babakhot Shinde and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
8	CRI APPEAL	100276/2019	Satya Prakash Pandey - Appellant Vs Gajanan Vithoba Wadekar and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
<b><u>REPORT OF NOTICE</u></b>				
9	CRI REV APP	100115/2020	Sunil R. More @ MA 3059-19 - Applicant Vs Subhash J. Ghatge and The State - Respondents	Sunil R. More

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